

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,  
I/c Joint Registrar (Judicial) (Services),  
High Court of Judicature at  
Allahabad.

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.

No. 224/Admin.(Services)/2022 Dated: Allahabad: May 25, 2022

**Subject: Regarding Nominations for Refresher Training Programme for Additional District Judges on Civil & Criminal Matters clubbed with 2 Days Advance Training on CIS & e-Court Project and 1 Day Mediation Training for Referral Judges, scheduled to be held from 31 May-04 June, 2022 at JTRI, Lucknow.**

Sir,

With reference to your letter no. CIS & Referral Judges Trg./2022-669 dated 21.05.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of 05 days Refresher Training Programme for Additional District Judges comprising of 2 days Advance Training on CIS & e-Court Project, clubbed with 01 Day Mediation Training for Referral Judges, scheduled to be held from **31 May-04 June, 2022** at JTRI, Lucknow and to nominate 64 officers whose names are mentioned in the enclosed list-'A' for participation in the same.

I am to inform you further that the Hon'ble Court has also been pleased to nominate the Master Trainers whose names are mentioned in the enclosed list-'B', to impart training on CIS & e-Court Project at JTRI, Lucknow on the dates mentioned against their names.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**Encl: As above**

sd/-  
I/c Joint Registrar (J) (Services)

No. 224(i)/Admin. (Services)/2022 Dated: Allahabad: May 25, 2022

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the concerned District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.
3. The Principal Judge, Family Court, Kanpur Nagar with the request to inform the nominated Master Trainer **Sri Saif Ahmad**, Addl. Principal Judge, Family Court, Kanpur Nagar accordingly.
4. **Sri Prashant Bilgaiyan**, Law Officer, U.P. Information Commission, Lucknow.
5. The Joint Registrar (J) (Computer), High Court, Allahabad.

**Encl: As above**

sd/-  
Deputy Registrar

## List- A

**JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW**  
**Refresher Training Programme for Additional District Judges**  
**on Civil & Criminal Matters clubbed with 2 Days Advance Training on CIS & eCourt Project**  
**and**  
**1 Day Mediation Training for Referral Judges**  
**31 May, 2022 to 04 June, 2022**

Sl. No.	I.D.	Name	Designation	Place of Posting
1.	6003	BALJOR SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Bijnor
2.	5963	SUDAMA PRASAD	A.D.J. (POCSO)	Shravasti at Bhinga
3.	5964	HARENDRA PRASAD	Spl. Judge (SC/ST, Pev.of Atroci Act)	Mathura
4.	6005	GAYAN PRAKASH-III	Spl.Sec.& Adtl.LR(Sansdiya Karya V), Govt. of U.P.	Lucknow
5.	6006	RAJENDRA PRASAD	A.D.J. (POCSO)	Chandauli
6.	6019	SUBHASH CHANDRA-VIII	Spl. Judge (E.C Act)	Saharanpur
7.	6085	DINSH KUMAR MISHRA	Spl. J. (SC/ST, Pev.of Atroci Act)	Ballia
8.	6140	RAJESH PATI TRIPATHI	Spl.Sec.& Adtl.L.R.(Law/Legis), Govt. of U.P.	Lucknow
9.	6092	MRIDUL KUMAR MISHRA	Adtl. District & Sessions Judge	Allahabad
10.	6062	RAVI KANT	Adtl. District & Sessions Judge	Budaun
11.	6094	NIKUNJ MITTAL	Spl. Sec.& Adtl. LR (Nyay Vibhag),Govt. of U.P.	Lucknow
12.	6056	ANIRUDDHA KUMAR TIWARI	Presenting Officer, N. H. R. C.	New Delhi
13.	6129	RAMESH DUBEY	Spl. J. (SC/ST, Pev.of Atroci Act)	Jaunpur
14.	6167	ALOK KUMAR SHUKLA	Adtl. District & Sessions Judge	Shahjahanpur
15.	6116	SHAILOJ CHANDRA	Adtl. Principal Judge, Family Court	Bareilly
16.	6127	VIVEKA NAND SHARAN TRIPATHI	Adtl. Principal Judge, Family Court	Kushi Nagar at Padrauna
17.	6093	RAVINDRA KUMAR SRIVASTAVA	Adtl. District & Sessions Judge	Chitrakoot
18.	6097	KM. FARAH MATLOOB	A.D.J. (POCSO)	Meerut
19.	6135	SUSHRI PRITI SRIVASTAVA-III	Adtl. District & Sessions Judge	Mirzapur
20.	6060	PRABHU NARAYAN PANDEY	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Meerut
21.	6063	ANIL KUMAR SHUKLA	Spl. J. (SC/ST, Pev.of Atroci Act)	Hamirpur
22.	6091	SUYASH PRAKASH SRIVASTAVA	Spl. Judge (U.P. Dacoity.A.A.)	Jhansi
23.	6040	SHEO CHAND	Spl. J. (SC/ST, Pev.of Atroci Act)	Azamgarh
24.	6064	SATISH CHANDRA DWIVEDI	Spl. J. (SC/ST, Pev.of Atroci Act)	Chitrakoot
25.	6090	SUDEEP KUMAR JAISWAL	Secretary, U.P. S.L.S. A.	Lucknow
26.	6158	HUSAIN AHMAD ANSARI	Adtl. District & Sessions Judge	Ballia
27.	6156	VIJAY KUMAR DUNGRAKOTI	A.D.J. (POCSO)	Saharanpur
28.	6126	VISHNU CHANDRA VAISH	A.D.J. (POCSO)	Ghazipur
29.	6065	BRAJESH MANI TRIPATHI	A.D.J. (POCSO)	Basti
30.	6154	PERWAIZ AHMAD	Adtl. District & Sessions Judge	Gonda
31.	6052	RAM KISHOR PANDEY	Adtl. District & Sessions Judge	Meerut
32.	6066	UMESH CHANDRA PANDEY-II	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Bareilly
33.	6147	SMT. PRATIBHA SAXENA	Adtl. Principal Judge, Family Court	Ghaziabad
34.	6067	RAM BILASH SINGH	Adtl. District & Sessions Judge	Sitapur
35.	6117	SURENDRA MOHAN SAHAY	Adtl. Principal Judge, Family Court	Pilibhit
36.	6068	VINAY KUMAR SINGH-III	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Lucknow
37.	6088	MAHENDRA SRIVASTAVA	Spl. Judge (E.C Act)	Unnao
38.	6086	PUSHKAR UPADHYAY	Spl. J, Spl C.No 3 (Pre.Cor. Act)	Varanasi
39.	6104	SMT. POONAM RAJPUT	Spl. Judge (E.C Act)	Mainpuri
40.	6103	SMT. SAPANA TRIPATHI	Secretary, U.P. State Law Commission	Lucknow
41.	6087	VEER BHADRA	A.D.J. (POCSO)	Allahabad
42.	6082	AJAY KUMAR SHAHI	Spl. Sec. & Adtl. LR.(Legal Cell), Govt. of U.P.	Lucknow
43.	6163	SMT. NEELU MOGHA	A.D.J. (POCSO)	Rampur
44.	6081	ASHOK KUMAR DUBEY-I	Adtl. District & Sessions Judge	Sitapur
45.	6148	SMT. MITA KUMARI	Spl. J. (SC/ST, Pev. of Atroci Act)	Gonda
46.	6121	MANOJ KUMAR MISHRA-I	Adtl. Principal Judge, Family Court	Deoria
47.	6080	SURESH KUMAR SHARMA	Spl. Secy. & Adtl. L. R. (Legislative) Govt. of U.P.	Lucknow
48.	6095	RATNESH KUMAR SRIVASTAVA	Adtl. District & Sessions Judge	Hardoi
49.	6120	IRFAN AHMAD	Adtl. District & Sessions Judge	Barabanki
50.	6042	RAJAT SINHA	Adtl. District & Sessions Judge	Auraiya
51.	6078	MOHD. GHAZALI	Spl. Judge (E.C Act)	Lucknow
52.	6153	AJAI KUMAR DIXIT	Judicial Member, Commercial Tax Tribunal	Meerut
53.	1517	DINESH SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Gautambuddha Nagar
54.	6105	SMT. KIRAN BALA	Spl.Judge,Anti Corruption V.B.UPSEB	Meerut
55.	6106	SMT. INDIRA SINGH	Adtl. District & Sessions Judge	Deoria
56.	6107	SMT. VEENA NARAIN	Spl. J. (SC/ST, Pev.of Atroci Act)	Kaushambi
57.	6123	YADAVENDRA SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Bulandshahar
58.	6144	RAM PRATAP SINGH	Adtl. District & Sessions Judge	Bulandshahar
59.	6084	VIJAY KUMAR GUPTA-I	Spl. J. (SC/ST, Pev.of Atroci Act)	Farrukhabad
60.	6241	PUSHPENDER SINGH	Adtl. District & Sessions Judge	Gautambuddha Nagar
61.	6211	ASHISH VARMA	A.D.J. (POCSO)	Ambedkar N. at Akbarpur
62.	6237	GYANENDER SINGH YADAV	Adtl. District & Sessions Judge	Moradabad
63.	6511	RAJAT VERMA	Adtl. District & Sessions Judge	Varanasi
64.	6329	SUBODH SINGH	A.D.J. (FTC)	Shamli at Kairana

**List- B**

**JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW**

**List of Master Trainers for imparting 2 Days Advance Training on CIS & eCourt Project to  
Additional District Judges on 03.06.222 & 04.06.2022**

<b>Sl. No.</b>	<b>Name of Master Trainers</b>	<b>Dates of training</b>
1.	<b>Sri Saif Ahmad</b> Addl. Principal Judge, Family Court, Kanpur Nagar.	03.06.2022 & 04.06.2022
2.	<b>Sri Prashant Bilgaiyan</b> Law Officer, UP Information Commission, Lucknow.	03.06.2022 & 04.06.2022
3.	<b>Sri Mritunjay Srivastava,</b> Secretary (Full Time), DLSA, Shravasti.	03.06.2022 & 04.06.2022